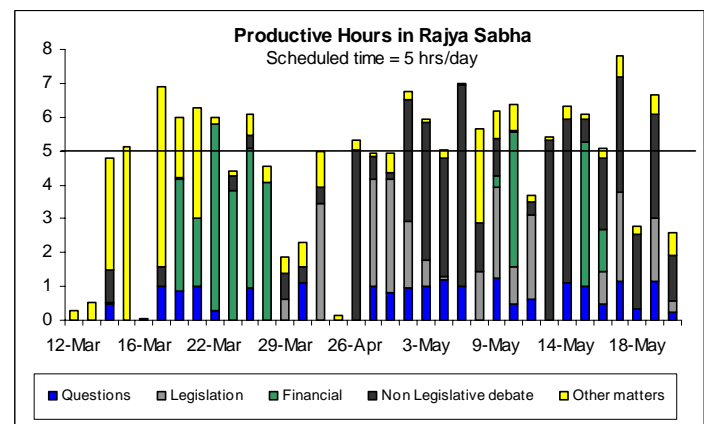
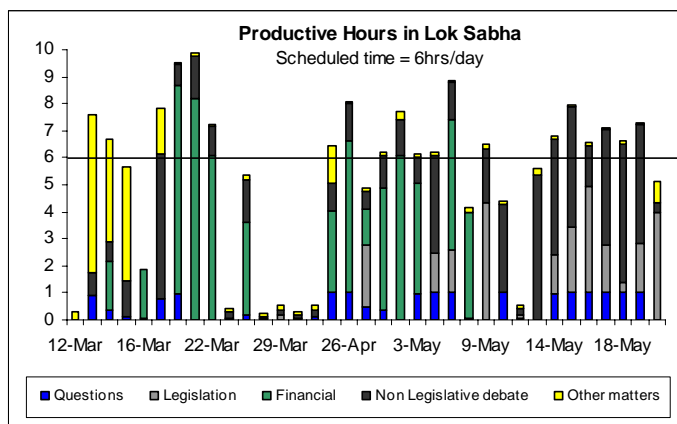


Plan vs. Performance

Budget Session – March 12 to May 22, 2012

This note lists the legislative business planned by Parliament and compares it with the actual performance during the Budget Session.

	Plan	Actual
No. of Sittings (Lok Sabha)	35	35
No. of Sittings (Rajya Sabha)	35	35
No. of Bills for passing		
- Finance and Appropriation Bills	1	9
- Other Bills	39	12
No. of Bills for introduction		
- Finance and Appropriation Bills	1	9
- Other Bills	30	17



The Lok Sabha and Rajya Sabha adjourned *sine die* on May 22. Both houses discussed the Railway and General Budgets. Rajya Sabha discussed the working of three ministries out of the scheduled four ministries. Only 14% of the budget session time was spent on legislation in Lok Sabha and 16% in Rajya Sabha. 17 legislative Bills were introduced and 12 Bills were passed during the session. Several issues related to national importance including civil aviation, faulty government policies, food grain storage crises, exploitation of river Ganga and Himalaya and reservation for SC/ST in promotions during service were discussed. There was a special sitting of both the houses to celebrate 60 years of Parliament. Several hours were lost due to interruptions on the issues of non-availability of bags for crop storage, Telangana, Aircel-Maxis deal, Bofors and Naxalism. Lok Sabha worked for 89% of the scheduled hours and Rajya Sabha for 94%.

Government Bills listed for Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Electronic Delivery of Services Bill, 2011		
The Right of Citizens for Time Bound Delivery of Goods and Services and Redressal of their Grievances Bill, 2011		
The Arms (Second Amendment) Bill, 2011		
The Enforcement of Security Interest and Recovery of Debts Laws (Amendment) Bill, 2011		

Short Title	Lok Sabha	Rajya Sabha
The North-Eastern Areas (Reorganisation) Amendment Bill, 2011		
The Nuclear Safety Regulatory Authority Bill, 2011		
The Land Acquisition, Rehabilitation and Resettlement Bill, 2011		
The Pension Fund Regulatory and Development Authority Bill, 2011		
The Prevention of Bribery of Foreign Public Officials and Officials of Public International Organisations Bill, 2011		
The Banking Laws (Amendment) Bill, 2011		
The Protection of Women from Sexual Harassment at Workplace Bill, 2010		
The Forward Contracts (Regulation) Amendment Bill, 2010		
The Judicial Standards and Accountability Bill, 2010	Passed on 29 Mar 2012	
The Dam Safety Bill, 2010		
The Constitution (114 th Amendment) Bill, 2010 (Increases retirement age of High Court Judges from 62 to 65 years)		
The Arms (Amendment) Bill, 2010		
The Prohibition of Unfair Practices in Technical Educational Institutions, Medical Educational Institutions and University Bill, 2010		
The Railway Property (Unlawful Possession) Amendment Bill, 2008	Passed on 18 May 2012	Passed on 22 May 2012
The Constitution (108 th) Amendment Bill, 2008 (Women's Reservation Bill)		
The Lokpal and Lokayuktas Bill, 2011		
The Institute of Technology (Amendment) Bill, 2011	Passed on 11 May 2012	Passed on 30 Apr 2012
The Whistle Blowers Protection Bill, 2011		
The Educational Tribunals Bill, 2010		
The National Institutes of Technology (Amendment) Bill, 2010	Passed on 11 May 2012	Passed on 30 Apr 2012
The Administrators-General (Amendment) Bill, 2011	Passed on 17 May 2012	Passed on 4 May 2012
The Border Security Force (Amendment) Bill, 2011		
The Citizenship (Amendment) Bill, 2011		
The Protection of Children from Sexual Offences Bill, 2011	Passed on 22 May 2012	Passed on 10 May 2012
The Architect (Amendment) Bill, 2010		
The Central Educational Institutions (Reservation in Admission) Amendment Bill, 2010	Passed on 16 May 2012	Passed on 27 Apr 2012
The Marriage Laws (Amendment) Bill, 2010		
The Copyright (Amendment) Bill, 2010	Passed on 22 May 2012	Passed on 17 May 2012
The Chemical Weapons Convention (Amendment) Bill, 2010		Passed on 3 May 2012
The Right of Children to Free and Compulsory Education (Amendment) Bill, 2010	Passed on 9 May 2012	Passed on 24 Apr 2012
The National Commission for Heritage Sites Bill, 2009		
The Insurance Laws (Amendment) Bill, 2008		
The Pesticide Management Bill, 2008		
The Motor Vehicles (Amendment) Bill, 2007		Passed on 8 May 2012
The Seeds Bill, 2004		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not passed by that House.

Bills listed for Introduction, Consideration and Passing

Short Title	Lok Sabha	Rajya Sabha
The Finance Bill, 2012	Passed on 8 May 2012	Passed on 16 May 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bills listed for Introduction

Short Title	Lok Sabha	Rajya Sabha
The Agricultural Bio-Security Bill, 2012		
The National Co-operative Development Corporation (Amendment) Bill, 2012	Introduced 17 May 2012	
The Rani Lakshmi Bai Central Agricultural University Bill, 2012		Introduced 22 May 2012
The Biotechnology Regulatory Authority of India Bill, 2012		
The Coal Mines (Conservation and Development) Amendment Bill, 2012		
The Bureau of Indian Standards (Amendment) Bill, 2012	Introduced 3 May 2012	
The Legal Metrology (Amendment) Bill, 2012		
The Competition (Amendment) Bill, 2012		
The Wildlife (Protection) Amendment Bill, 2012		
The Constitution (Amendment) Bill, 2012		
The Piracy Bill, 2012	Introduced on 24 Apr 2012	
The Public Debt Management Agency of India Bill, 2012		
The Public Procurement Bill, 2012	Introduced 14 May 2012	
The Indian Stamp (Amendment) Bill, 2012		
The Regional Rural Banks (Amendment) Bill, 2012		
The Micro Finance Institutions (Development and Regulation) Bill, 2012	Introduced 22 May 2012	
The National Bank for Agriculture and Rural Development (NABARD) (Amendment) Bill, 2012		
The National Housing Bank (Amendment) Bill, 2012	Introduced on 30 Apr 2012	
The Small Industries Development Bank of India (Amendment) Bill, 2012	Introduced 22 May 2012	
The Central Reserve Police Force Bill, 2012		
The North Eastern Areas (Reorganization and Other Related Laws) (Amendment) Bill, 2012	Passed on 10 May 2012	Passed on 16 May 2012
The Engineers Bill, 2012		
The Anand Marriage (Amendment) Bill, 2012	Passed on 22 May 2012	Passed on 21 May 2012
The Tamil Nadu Legislative Council (Amendment) Bill, 2012		Introduced 4 May 2012
The Emigration Management Bill, 2012		
The Indecent Representation of Women (Prohibition) Amendment Bill, 2012		
The National Sports Development Bill, 2012		
The Constitution (Scheduled Castes) Orders (Amendment) Bill, 2012	Introduced on 21 May 2012	
The Rights of Persons with Disabilities Bill, 2012		
The Prohibition of Employment as Manual Scavengers and Their Rehabilitation Bill, 2012		

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Note: Blank cell indicates that the Bill was not introduced.

Appropriation Bills not listed for Introduction and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
*The Appropriation (No. 3) Bill, 2012	Passed on 3 May 2012	Passed on 16 May 2012
*The Appropriation (Railways) No. 3 Bill, 2012	Passed on 26 Apr 2012	Passed on 9 May 2012
*The Appropriation (Vote on Account) Bill, 2012	Passed on 27 Mar 2012	Passed on 28 Mar 2012
*The Appropriation (No. 2) Bill, 2012	Passed on 27 Mar 2012	Passed on 28 Mar 2012

Short Title	Lok Sabha	Rajya Sabha
The Appropriation Bill, 2012	Passed on 27 Mar 2012	Passed on 28 Mar 2012
*The Appropriation (Railways) Vote on Account Bill, 2012	Passed on 22 Mar 2012	Passed on 22 Mar 2012
*The Appropriation (Railways) No. 2 Bill, 2012	Passed on 22 Mar 2012	Passed on 22 Mar 2012
*The Appropriation (Railways) Bill, 2012	Passed on 22 Mar 2012	Passed on 22 Mar 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bill not listed for Introduction but Introduced

Short Title	Lok Sabha	Rajya Sabha
The Universities for Research and Innovation Bill, 2012	Introduced on 21 May 2012	
The Registration of Births and Deaths (Amendment) Bill, 2012		Introduced on 7 May 2012
The Administrative Tribunals (Amendment) Bill, 2012	Introduced on 30 Apr 2012	
The Indian Forests Amendment Bill, 2012		Introduced on 26 Mar 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

Bill not listed for Introduction, Consideration and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Indian Medical Council (Amendment) Bill, 2012	Passed on 7 May 2012	Passed on 9 May 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS

Bills not listed for Consideration and Passing but Passed

Short Title	Lok Sabha	Rajya Sabha
The Constitution (Scheduled Tribes) Order (Second Amendment) Bill, 2011	Passed on 15 May 2012	Passed on 21 May 2012

Sources: Bulletins of Lok Sabha and Rajya Sabha, PRS.

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